

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
STARRED QUESTION NO. 215
ANSWERED ON 05.08.2022

JALNA - KHAMGAON RAILWAY LINE

215 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the demand for a new railway line from Jalna to Khamgaon, joining Marathwada and Vidarbha, has been pending consideration of Government for more than five decades;
- (b) whether it is also a fact that survey for this line has been conducted;
- (c) if so, the details thereof;
- (d) whether Government would take up this project on priority basis for early completion; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 215 BY SHRI MUKUL BALKRISHNA WASNIK ANSWERED IN RAJYA SABHA ON 05.08.2022 REGARDING JALNA - KHAMGAON RAILWAY LINE

(a) to (e): Survey for new line from Jalna - Khamgaon (155 km) was completed in 2011-12. As per survey report, cost of Jalna - Khamgaon new line was assessed as ₹ 1027 crore with Rate of Return of (-) 4.26%. Due to unremunerative nature of the project, huge throwforward of ongoing projects and limited overall availability of funds, this project could not be taken forward.

Further, Jalna - Khamgaon (155 km) new line project was included in Capital Investment Programme 2016-17 at an anticipated cost of ₹ 3000 crore in anticipation of State Government coming forward to take up the project through Joint Venture but Maharashtra Rail Infrastructure Development Limited (MRIDL), a Joint Venture Company of Government of Maharashtra and Ministry of Railways has not yet identified this project for taking up under Joint Venture mode.

Now, a Final Location Survey (FLS) for Jalna - Khamgaon new line has been sanctioned in December, 2021 for preparation of Detailed Project Report (DPR). FLS work has been taken up. Further consideration of the proposal is possible once the DPR is received and examined based on merits.
